

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1509
ANSWERED ON:03.12.2012
ASSISTANCE TO NGOS FOR WORKERS
Karwariya Shri Kapil Muni

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government has provided any financial assistance to non-governmental organisations to start projects for the benefit of workers in various parts of the country including Uttar Pradesh during the past three years; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) & (b): The Ministry of Labour & Employment is implementing National Child Labour Project (NCLP) and Grant-in-Aid (GIA) Schemes for elimination and rehabilitation of Child Labour and awareness generation among the Women Labour. Under the NCLP Scheme, about 7311 Child Labour special schools are in operation in 267 districts for which funds are released to the NCLP Project Society chaired by District Magistrate, who in turn allocates the funds to the Child Labour special schools. Wherever the NCLP Scheme is not in operation, GIA Scheme is implemented. Under GIA Scheme, funds are directly released by Central Government to the NGOs to run Child Labour special schools.

The Grant-in-Aid Scheme for Women Labour is also being operated through NGOs, under which financial assistance to an extent of 75% of the project cost is provided to the NGOs for undertaking awareness generation campaign in relation to organizing working women, educating them about their rights and duties, legal aid to working women and conducting seminars and workshops to raise the consciousness of society about the problems of women labour.

The details of funds released under the GIA Scheme for Child Labour and Women Labour during last three years are given at Annexure-I and Annexure-II respectively.